

[Shri Hari Vishnu Kamath]

I am sure my colleagues here—I am confident that my hon. colleagues on the right, left and centre—and centre includes Mr. Halder also—will agree with the amendment, in view of the facts which I have stated.

I move my amendment and I commend it for the acceptance of the House.

MR. DEPUTY SPEAKER: The amendment has been moved.

SHRI NIRMAL CHANDRA JAIN: (Seoni): Let it be first week.

PROF. P. G. MAVALANKAR (Gandhinagar): It should be: Last day of the first week.

SHRI SOMNATH CHATTERJEE (Jadavpur): Last day of the first week of the next session.

MR. DEPUTY SPEAKER: Mr. Kamath, do you accept that amendment?

SHRI HARI VISHNU KAMATH: He wants to be a little more generous, but generosity misplaced! Anyway, Sir, I accept this amendment to my amendment.

SHRI KRISHNA CHANDRA HALDER: I accept the amendment by Prof. Mavalankar to Shri Kamath's amendment.

MR. DEPUTY SPEAKER: All right. I will put the amendment of Shri H. V. Kamath, as amended by the amendment of Prof. Mavalankar.

The question is:

In Item 13, for the words 'last day of the next Session' substitute 'last day of the first week of the next Session'.

The motion was adopted.

MR. DEPUTY-SPEAKER: I will now put the motion moved by Shri. Krishna Chandra Halder, as amended. The question is:

"That this House do further extend upto the last day of the first week of the next Session, the time for presentation of the Report of the Joint Committee on the Bill to consolidate and amend the law relating to co-operative societies with objects not confined to one State and serving the interests of members in more than one State."

The motion was adopted.

13.20 hrs.

The Lok Sabha then adjourned for Lunch till twenty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at twenty minutes past Fourteen of the Clock

[SHRIMATI PARVATHI KRISHNAN in the Chair]

#### MATTERS UNDER RULE 377

- (i) REPORTED SHORT SUPPLY OF WAGONS FOR CARRYING FOODGRAINS FROM KARELI AND GADARWARA MANDIS IN JABALPUR DIVISION TO OTHER PLACES."

SHRI NIRMAL CHAND JAIN (Seoni): Madam Chairman, Kareli and Gadarwara in Jabalpur division of Madhya Pradesh are two important grain mandis. There have been regular complaints of short supply of wagons to these two mandis besides others in Madhya Pradesh. I had drawn the attention of the hon. Railway Minister to this effect on receipt of telegrams from Grain Merchants' Association, Gadarwara vide my letter dated 4th April, 1979 which has been acknowledged on 17th April, 1979. But no redress has been provided. Kareli Grain Merchants' Association have sent a detailed letter which has been filed

by me along with my notice. Now a regular Satyagrah has started. The incident may take an ugly turn any moment. The issue has been also raised in the Madhya Pradesh Vidhan Sabha. Redress is, therefore, immediately solicited.

(ii) **SHORT SUPPLY OF RAW MATERIALS TO SMALL INDUSTRIES LOCATED IN ASANSOL DURGAPUR INDUSTRIAL BELT.**

**SHRI ROBIN SEN (Asansol):** Madam Chairman, the Asansol-Durgapur small and ancillary industries are the worst sufferers and speedy growth of small and cottage industries in this important industrial belt is deterred due to step-motherly and non-co-operative attitude of the big public sector undertakings specially under SAIL and HSL. Due to non-availability of jobs from these giant public sector undertakings, the capacity of these small industries remains idle during most of the days in the year. This idle capacity of these industries means retrenchment of workers, lay-off and also unsteady and fluctuating economy of these small industries. These small industries in Asansol-Durgapur industrial belt also suffer due to non-having raw materials from Government supply sources. Although in the last year, a gala opening of stock yards was made at Durgapur by HSL/SAIL with the intention to supply raw materials to SSI units of Durgapur-Asansol, but it is experienced that required quantity of steel has not been supplied till to date to any of these SSI/Ancillary industries.

In view of the above, it is urged upon the big public sector undertakings in this industrial belt particularly, HSL/SAIL that reservation of certain items should strictly be off-loaded to these small industries on a fair price and also regular supply of required quantity of raw materials be ensured for both the survival and growth of these small

and ancillary industries and thereby to create employment opportunity to certain extent.

(iii) **PROCEDURE FOR GIVING GALIANTRY AWARDS AND PROMOTIONS TO OFFICER OF THE DEFENCE FORCES**

**SHRI D. D. DESAI (Kaira):** Madam Chairman, from the days of Shri Krishna Menon to Babuji, the House has been repeatedly assured about the sound health of Defence Forces.

**MR. CHAIRMAN:** The rules provide that you confine yourself to the written statement.

**SHRI D. D. DESAI:** Madam, we had been led to believe that the Defence forces had learnt the lessons of 1962 debacle and had carried out improvements of Command performance all along the line. But the article by Lt. Gen. Harbakhsh Singh (Retd.) in the *Indian Express* on April 25, issue reveals that the Command failures of 1962 were reported in 1965 and 1971. This should cause grave concern since there is little public debate on the issue about the capabilities of the Defence forces. Also in the same newspaper Lt. Col. J. R. Saigal has revealed serious deficiencies in selection procedures particularly above Lt. Col. rank and in giving gallantry awards. While awards and promotions given to right persons build up army morale, these given to the wrong ones, shatter it. Mr. Saigal's revelation that in 1971 an award was 'thrust upon' a Commanding Officer of Signals and that award became a topic of ridicule, is shocking. The Government must come out with a statement about these deficiencies in order to allay public apprehensions about our Defence forces.

(iv) **LACK OF TRANSPORT FACILITIES FOR EXPORT OF EDBLE MUSTARD OIL FROM BEHARATPUR AND KHAIRLI MANDIS OF RAJASTHAN.**

**श्री राज किशन (भरतपुर):** सभापति महोदय, "मिछले दो महीनो से राजस्थान की भरतपुर तथा खैरली मंडियों से जाने योग्य तेल सत्रों का निर्यात नहीं होने से तेल उद्योग संकट में आ गया